

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 07<sup>th</sup> September, 2019

No. 299 A : The Additional District and Sessions Judges, named in column no.2 of the table given below are hereby transferred and posted as Additional District and Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names :

Sl. No.	Name of the Officers with designation and present place of posting with Judgeship.	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed at (c) Name of the Judgeship in which posted on transfer
1.	2.	3.
1.	Sri Dharmendra Kumar Singh, A.D.J., Chapra (Saran)	(a) Additional District and Sessions Judge (b) Benipur (c) Darbhanga
2.	Sri Akshay Kumar Singh, A.D.J., Benipur (Darbhanga)	(a) Additional District and Sessions Judge (b) Darbhanga (c) Darbhanga

By order of the High Court,  
Sd/-B.B.Pathak  
Registrar General

Memo No. \_\_\_\_\_ / Patna, the 07<sup>th</sup> September, 2019

Copy forwarded to the District and Sessions Judge Darbhanga / District and Sessions Judge, Saran at Chapra; for information (and communication to the officers concerned.

The officers concerned may be directed to hand over charge of their present assignments in such a way so as to join their new assignment soon thereafter.

The officer namely Sri Akshay Kumar Singh, A.D.J. (at Serial No. 2 ) will not be entitled for T.A. as he has been transferred on consideration of his representation ).

(-) For District and Sessions Judges concerned.

By order of the High Court,  
Sd/-B.B.Pathak  
Registrar General

Memo No. 73007 - 73023 / Patna, the 07<sup>th</sup> September, 2019

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Section Officer I/C Monitoring Cell-II, Patna High Court, Patna / Section Officer, I/C Vigilance Cell, Patna High Court, Patna / Section Officer I/C Adm. Misc. Section, Patna High Court, Patna / Section Officer I/C Legal Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna; for information and necessary action.

**By order of the High Court,**

  
**Registrar General**